

IN THE HIGH COURT OF JHARKHAND AT RANCHI

B. A. No. 5149 of 2020

Md. Amanullah @ Aman Ansari **Petitioner**

Versus

The State of Jharkhand **Opp. Party**

CORAM: HON'BLE MRS. JUSTICE ANUBHA RAWAT CHOUDHARY

Through Video Conferencing

03/11.09.2020

1. The learned counsel for the petitioner Mr. A. K. Chaturvedy submits that he has filed an interlocutory application for ignoring the defects. However, the same is not on record.
2. Office is directed to place the interlocutory application on 18.09.2020.
3. It is further observed that it will also be open to the petitioner to inspect the records and remove the defects.
4. Post this case on **18.09.2020** under appropriate heading.

(Anubha Rawat Choudhary, J.)

Mukul